

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/29342/2024 BLAPL/10000/2024	MUHAMMED SUHAIL K.K. VS STATE OF ODISHA	SK. ZAFARULLA VS	MUNIGUDA /149 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000092/2024
2	D-BLAPL/29341/2024 BLAPL/10001/2024	MUHAMMED FAYIZ VS STATE OF ODISHA	SK. ZAFARULLA VS	MUNIGUDA /149 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000092/2024
3	D-BLAPL/29390/2024 BLAPL/10002/2024	KOKANA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /414 /2024 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000060/2024
4	D-BLAPL/27949/2024 BLAPL/9944/2024	DHANANJAYA KUMAR GUPTA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA G.R.P. /48 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000036/2024
5	D-BLAPL/29157/2024 BLAPL/9945/2024	KANDARPA NAYAK VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /98 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000350/2024
6	D-BLAPL/28009/2024 BLAPL/9946/2024	BIJAYA SETHI @ BIJAYA KUMAR SETHI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	NIMAPADA /162 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000578/2024
7	D-BLAPL/26048/2024 BLAPL/9947/2024	GASA MAJHI VS THE STATE OF ODISHA	SAILESH KUMAR BEHERA VS	MUDANPUR RAMPUR /40 /2020 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000042/2020
8	D-BLAPL/28544/2024 BLAPL/9948/2024	SUNIL @ LALA NAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /169 /2022 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000164/2023
9	D-BLAPL/29160/2024 BLAPL/9949/2024	RABIRAJ SINGH @ RABIRAJ SINGH PARIHAR VS STATE OF ODISHA	SWAGATIKA SAHOO VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000028/2024
10	D-BLAPL/29109/2024 BLAPL/9950/2024	MOHAMMAD AMJAD @ AMA @ MOHAMMED AMJAD VS STATE OF ODISHA	CHHABI BEHERA VS	BARAMBA /210 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000298/2024
11	D-BLAPL/29131/2024 BLAPL/9951/2024	BIRENDRA PRASAD YADAV VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /118 /2023 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000108/2023

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12	D-BLAPL/29163/2024 BLAPL/9952/2024	RAJESH SONI VS STATE OF ODISHA	SWAGATIKA SAHOO VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/000028/2024
13	D-BLAPL/29124/2024 BLAPL/9953/2024	KHAGAPATI ARLABA VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /269 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000121/2024
14	D-BLAPL/29166/2024 BLAPL/9954/2024	BABU @ KARTIK JENA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DHAMNAGAR /134 /2020 DISTRICT & SESSIONS JUDGE,BHADRAKALINGAPUR ST/0000068/2020
15	D-BLAPL/27924/2024 BLAPL/9955/2024	NAMITA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000421/2024
16	D-BLAPL/29138/2024 BLAPL/9956/2024	ABHISHEK @ BAPI KUMBHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /79 /2017 A.D.J.,BOUDH(Baudh) Spl/0000019/2019
17	D-BLAPL/29168/2024 BLAPL/9957/2024	RAMESH CHANDRA DEHURY VS STATE OF ODISHA	ABHAS MOHANTY VS	BARGARH /489 /2024 S.D.J.M.,BARGARH(Bargarh) CT/0001364/2024
18	D-BLAPL/29147/2024 BLAPL/9958/2024	SHASANKA SEKHAR MARTHA VS STATE OF ODISHA	SARBESWAR BEHERA VS	BANAPUR P.S. /268 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000414/2024
19	D-BLAPL/29178/2024 BLAPL/9959/2024	PRADEEP PRADHANI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	JEYPORE SADAR /120 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000052/2021
20	D-BLAPL/29155/2024 BLAPL/9960/2024	SANJAY TRIPATHY VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /124 /2021 A.D.J.,PADAMPUR(Bargarh) Spl/0000046/2021
21	D-BLAPL/29183/2024 BLAPL/9961/2024	SATYAJIT SAMAL VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	CAPITAL P.S. /385 /2024 S.D.J.M.,BHUBANESHWAR(Khordha) CT/0001363/2024
22	D-BLAPL/29235/2024 BLAPL/9962/2024	BIBHU PRASAD SWAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /438 /2024 S.D.J.M.,JAGATSINGHPUR(Jagatsinghpur) GR/0000894/2024
23	D-BLAPL/29213/2024	PINTU @ GOUTAM BEHERA	BIKRAM CHANDRA GHADEI	PURI SADAR /43 /2024

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	BLAPL/9963/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PURI(Puri) TR/0000041/2024
24	D-BLAPL/29244/2024 BLAPL/9964/2024	MITHUN @ NARAYAN BISOYI VS STATE OF ODISHA	DEBASIS SARANGI VS	KABISURYANAGAR /489 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000484/2024
25	D-BLAPL/27902/2024 BLAPL/9965/2024	RIBHU RISHI TRIPATHY VS STATE OF ODISHA	BASUDEV PUJARI VS	BOLANGIR TOWN /583 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B) GR/0001607/2024
26	D-BLAPL/29245/2024 BLAPL/9966/2024	RAJU SEKH VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000004/2023
27	D-BLAPL/29216/2024 BLAPL/9967/2024	PABITRA PRADHAN @ RINKU @PABITRA KUMAR PRADHAN VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BANAPUR P.S. /105 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000269/2024
28	D-BLAPL/29249/2024 BLAPL/9968/2024	JAGESWAR KHEMUNDU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PADWA /3 /2017 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000001/2017
29	D-BLAPL/29220/2024 BLAPL/9969/2024	NASIRUDDIN KHAN @ CHAND @ CHANDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TIGIRIA /226 /2023 ADDL.SESIONS JUDGE,ATHAGARH(C) ST/0000091/2024
30	D-BLAPL/29261/2024 BLAPL/9970/2024	REJITI KRISHNA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GUNUPUR /98 /2023 A.D.J., GUNUPUR(Rayagada) CT/0000051/2023
31	D-BLAPL/29223/2024 BLAPL/9971/2024	S.K. SAHIL @ AMAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TIGIRIA /226 /2023 ADDL.SESIONS JUDGE,ATHAGARH(C) ST/0000091/2024
32	D-BLAPL/29225/2024 BLAPL/9972/2024	MANIA @ JOGENDRA PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	RANPUR /328 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000066/2024
33	D-BLAPL/28470/2024 BLAPL/9973/2024	BISWAJIT MANDAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJNAGAR /274 /2023 SPECIAL JUDGE,KENDRAPARA(Kendrapa) Spl/0000069/2024
34	D-BLAPL/29462/2024 BLAPL/9974/2024	SAMEER MANTRI VS	SAROJA KANTA MANDAL VS	BALUGAON P.S. /249 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK

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35	D-BLAPL/28667/2024 BLAPL/9975/2024	STATE OF ODISHA SOUMYA RANJAN DETHI @ KALU VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	GR/0000581/2024 PIPLI /311 /2024 J.M.F.C.,PIPLI(Puri) GR/0000547/2024
36	D-BLAPL/29277/2024 BLAPL/9976/2024	GUDU @ NIHAR RANJAN PARIDA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BENTKAR (42 MOUZA) UPD CUTTACK J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001400/2023
37	D-BLAPL/28555/2024 BLAPL/9977/2024	PAWAN SINGH VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000914/2024
38	D-BLAPL/29309/2024 BLAPL/9978/2024	SUDHIRA SAHU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHALLIKOTE /651 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001495/2024
39	D-BLAPL/28647/2024 BLAPL/9979/2024	SAROJINI @ SAROJINI NAG @ SANTOSINI NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PATNAGARH /31 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000113/2024
40	D-BLAPL/27376/2024 BLAPL/9980/2024	MD.IMRAN VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	DHANUPALI /305 /2016 A.D.J.,SAMBALPUR(Sambalpur) ST/0000011/2018
41	D-BLAPL/29022/2024 BLAPL/9981/2024	AJAYA MS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000024/2024
42	D-BLAPL/29370/2024 BLAPL/9982/2024	DEEPAK NAYAK VS STATE OF ODISHA	DEBASHIS MITRA VS	CHAULIAGANJA /111 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000047/2022
43	D-BLAPL/29192/2024 BLAPL/9983/2024	RAHUL PARABHUE VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BELPARA /13 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000054/2024
44	D-BLAPL/29164/2024 BLAPL/9984/2024	SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000024/2023
45	D-BLAPL/29362/2024 BLAPL/9985/2024	SANJAY SAHOO VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KRUSHNA PRASAD /79 /2024 1ST A.D.J.,PURI(Puri) ST/0000028/2024

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46	D-BLAPL/29311/2024 BLAPL/9986/2024	KRUSHNA DAS VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	SHERAGADA /164 /2024 A.D.J.,ASKA(Ganjam) ST/0000119/2024
47	D-BLAPL/29199/2024 BLAPL/9987/2024	SIMANCHALA SAHU @ LINGA @ SIMANCHAL SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /494 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001604/2024
48	D-BLAPL/28456/2024 BLAPL/9988/2024	JAGABANDHU KUANRA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// SPL.JUDGE,BALASORE(Baleshwar) Spl/0000228/2024
49	D-BLAPL/29312/2024 BLAPL/9989/2024	ANANDA SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KIAKATA /104 /2023 ADDL. SESSION JUDGE,ATHAMALIK(A CT/0000068/2024
50	D-BLAPL/29288/2024 BLAPL/9990/2024	PRATAP KUMAR BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANSADA /204 /2023 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000031/2024
51	D-BLAPL/29358/2024 BLAPL/9991/2024	DEBA @ DEBANANDA DASH VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BALIAPANDA /162 /2024 J.M.F.C.,PURI(Puri) GR/0000616/2024
52	D-BLAPL/29206/2024 BLAPL/9992/2024	GOUTAM NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /660 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000033/2024
53	D-BLAPL/29356/2024 BLAPL/9993/2024	JAYADEV GOND VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	RAIGHAR /241 /2024 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000036/2024
54	D-BLAPL/29351/2024 BLAPL/9994/2024	AVINASH CHAUHAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000095/2024
55	D-BLAPL/29212/2024 BLAPL/9995/2024	SK. SAMRAJ VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHAIRA /140 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000946/2024
56	D-BLAPL/29374/2024 BLAPL/9996/2024	RAMMI BHUYAN @ RAMMI PUSTY VS STATE OF ODISHA	PRATIK DASH VS	EOW,BHUBANESWAR /10 /2020 PRESIDING OFFICER,DESIGNATED COU CT/0000008/2024
57	D-BLAPL/29383/2024	SIMANCHAL SETHI	CHANDAN SAMANTARAY	HINJILI /361 /2024

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	BLAPL/9997/2024	VS STATE OF ODISHA	VS	J.M.F.C.,HINJILI(Ganjam) GR/0000362/2024
58	D-BLAPL/29350/2024 BLAPL/9998/2024	BIKASH MAHAKUD @PINTU VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	TURUMUNGA /139 /2022 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000014/2023
59	D-BLAPL/29387/2024 BLAPL/9999/2024	FARUK KHAN @ ELU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /134 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000491/2024
60	D-CMAPL/41169/2024 CMAPL/326/2024	NITYANANDA PATRA VS COMMISSIONER CONSOLIDATION , CUTTACK	PITAMBAR PATRA VS	// ()
61	D-CMP/41406/2024 CMP/1094/2024	SUKANTI DASH VS SANJIB KUMAR PARIDA	AJIT CHANDRA MOHAPATRA VS	// 5TH ADDL SR.CIVIL JUDGE,CUTTACK(CUTTACK) CS/0000334/2019
62	D-CMP/41547/2024 CMP/1095/2024	GAYATRI KAR VS BAIDHAR @ KALANDI CHARAN KAR	MAHESWAR MOHANTY VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapur) CMA/0000058/2024
63	D-CONTC/37219/2024 CONTC/7112/2024	RAMA CHANDRA SAHU VS SATYABRATA SAHU, IAS	ADV. VS	// ()
64	D-CONTC/41804/2024 CONTC/7113/2024	PRATIVA BALA VS RANJAN KUMAR PATRA, B.E.O,RAIRANGAPUR	ADV. VS	// ()
65	D-CONTC/39657/2024 CONTC/7114/2024	DR. ANITA MISRA VS ASWATHY S., IAS	ADV. VS	// ()
66	D-CONTC/40898/2024 CONTC/7115/2024	JAGANNATH SETHI VS ASWATHY S., IAS	ADV. VS	// ()
67	D-CONTC/41210/2024 CONTC/7116/2024	B.CHANDRA RAO VS BIJAYA KUMAR DASH, IAS	BIBHUTI BHUSAN CHOUDHURY VS	// ()
68	D-CONTC/41229/2024 CONTC/7117/2024	LACHIMDHAR BHATRA VS	ADV. VS	// ()

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69	D-CONTC/40788/2024 CONTC/7118/2024	SHALINI PANDIT, IAS M/S SRI KRISHNA CHANDAN INFRASTRUCURES, BBSR VS SUBHA PRAKASH KANUNGO, ADDL. TAHASILDAR, BBSR	SARADA PRASANNA SARANGI VS	// // ()
70	D-CONTC/40883/2024 CONTC/7119/2024	M/S.SHREE JAGANNATH STONE SUPPLIERS VS JITENDRA MURMU, OAS	ADV. VS	// ()
71	D-CONTC/41223/2024 CONTC/7120/2024	DR. SANJIBANI PANDA VS DR. DHARANIDHARA NANDA, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// ()
72	D-CONTC/41225/2024 CONTC/7121/2024	SASMITA DAS VS DR. DHARANIDHARA NANDA, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// ()
73	D-CONTC/41910/2024 CONTC/7122/2024	ADWAITA KUMAR BISWAL VS SALINI PANDIT, IAS	ADV. VS	// ()
74	D-CONTC/38492/2024 CONTC/7123/2024	SUSHANTA KUMAR RATH VS PURNA CHANDRA RATH, CHIEF ENGINEER, MINOR IRRIGATION,ODISHA	PRADEEP KUMAR MAHAPATRA VS	// ()
75	D-CRLA/27578/2024 CRLA/970/2024	SANTOSH DASH VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	SURADA /9 /2014 A.D.J.,BHANJANAGAR(Ganjam) ST/000038/2015
76	D-CRLA/28323/2024 CRLA/971/2024	NIRAKAR PANIGRAHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SUKINDA /151 /2020 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) Spl/0000130/2020
77	D-CRLA/26242/2024 CRLA/972/2024	SUBHRANSU SEKHAR NAYAK VS STATE OF ODISHA	ADITI HOTA VS	MOTANGA /285 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/000039/2024
78	D-CRLA/27278/2024 CRLA/973/2024	DASARI KALEKA VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	LAXMIPUR /38 /2017 ADDL DISTRICT AND SESSIONS JUDGE CT/000077/2017
79	D-CRLA/29236/2024 CRLA/974/2024	DASHARATHI TUDU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MANCHESWAR P.S. /474 /2019 2ND ADJ CUM SPL JUDGE,BHUBANESWAR CT/000074/2020

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80	D-CRLA/29319/2024 CRLA/975/2024	KULDIP MAGAR@KULDEEP VS STATE OF ODISHA	S.S.RAY (2) VS	SUNDARGARH TOWN /23 /2021 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000062/2021
81	D-CRLMA/29425/2024 CRLMA/173/2024	MAHENDRA BEHERA@MAHENDRA KUMAR BEHERA VS STATE OF ODISHA	ADV. VS	BIKRAMPUR FCI /142 /2019 () //
82	D-CRLMC/29291/2024 CRLMC/3761/2024	PRABHUDATT NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KANTABANIA PS /5 /2019 S.D.J.M.,HINDOL(Dhenkanal) GR/0000022/2019
83	D-CRLMC/29301/2024 CRLMC/3762/2024	SAMPAD DAS @ SAMPAD KUMAR DAS VS STATE OF ODISHA	OM KUMAR BALIARSINGH VS	LAXMISAGAR P.S. /228 /2016 A.D.J.,BHUBANESWAR(Khordha) TR/0002232/2016
84	D-CRLMC/28730/2024 CRLMC/3763/2024	SHUBRANTA BHUSAN DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	Bamapada (Industrial Area) /213 /2015 C.J.M.,BALASORE(Baleshwar) CT/0002416/2015
85	D-CRLMC/29317/2024 CRLMC/3764/2024	KAILASH PRADHAN @ KAILASH CHANDRA PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /19 /2017 SPECIAL JUDGE ASKA(Ganjam) Spl/0000002/2017
86	D-CRLMC/28749/2024 CRLMC/3765/2024	PARTHA SARATHI MISHRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	CDA-II /67 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000436/2024
87	D-CRLMC/25707/2024 CRLMC/3766/2024	DURYODHANA NAG VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /108 /2024 J.M.F.C.,MADANPUR-RAMPUR(Kalahand GR/0000218/2024
88	D-CRLMC/28908/2024 CRLMC/3767/2024	CHINU BISOI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /90 /2022 AD-HOC A.D.J. (FTSC), JEYPORE(Korapu TR/0000088/2022
89	D-CRLMC/28945/2024 CRLMC/3768/2024	LALA RAY VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /68 /2014 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000020/2020
90	D-CRLMC/29585/2024 CRLMC/3769/2024	MURALIDHAR AGARWAL VS STATE OF ODISHA(VIG.)	PRANAYA KUMAR DASH VS	CUTTACK VIGILANCE /25 /2010 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000053/2015
91	D-CRLMP/26074/2024	BALUNKESWAR SUNDRARAY	BYOMAKESH TRIPATHY	/ /0

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	CRLMP/1358/2024	VS STATE OF ODISHA	VS	() //
92	D-CRLMP/26097/2024 CRLMP/1359/2024	BARSHARANI PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	//0 () //
93	D-CRLMP/26174/2024 CRLMP/1360/2024	RANJIT MOHANTY VS STATE OF ODISHA	GYANENDRA KUMAR PARIDA VS	//0 () //
94	D-CRLMP/29436/2024 CRLMP/1361/2024	PRATIKSHYA PRAYASA SAHOO VS NIRMAL CHANDRA SAHOO	MITALEE JESTHI VS	//0 () //
95	D-CRLMP/28113/2024 CRLMP/1362/2024	SUJIT KUMAR ROUT VS STATE OF ODISHA	SABYASACHI MISHRA VS	//0 () //
96	D-CRLMP/28201/2024 CRLMP/1363/2024	PRAKASH CHANDRA PANDA VS STATE OF ODISHA	SUJATA JENA VS	//0 () //
97	D-CRLMP/28962/2024 CRLMP/1364/2024	PANKAJ MALLICK @ PANKAJA KUMAR MALIK VS SANSKRUTI MALLICK	PRAVAT KUMAR MOHANTY VS	//0 DISTRICT AND SESSIONS JUDGE,MAL
98	D-CRLMP/29466/2024 CRLMP/1365/2024	SARASWATI SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	CRREV/000005/2024 TIRTOL /446 /2024 () //
99	D-CRLREV/25798/2024 CRLREV/558/2024	ANTARYAMI DAS VS STATE OF ODISHA(VIG.)	SANDEEP RAJ PANDA VS	BALASORE VIGILANCE /7 /2019 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000004/2019
100	D-FAO/41505/2024 FAO/461/2024	PARSHURAM PRADHAN VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000186/2018
101	D-FAO/41048/2024 FAO/462/2024	LEGAL MANAGER(T.P. CELL),M/S. NEW INDIA ASSURANCE COMPANY LTD.,CUTTACK VS SURENDRA KUMAR BEHERA	OPAL CHANDRA SAMANTARAY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000148/2015
102	D-MACA/37469/2024 MACA/1000/2024	MANAGER (LEGAL), M/S. LIBERTY VIDEOCON GENERAL INSURANCE COMPANY LIMITED,BERHAN VS	INDRA BHASKARAN VS	// 3RD MACT,JAGATSINGHPUR(Jagatsinghpur)

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103	D-MACA/41085/2024 MACA/1001/2024	BISHNU BEHERA DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD. JAJPUR VS MANORAMA JENA	NAYAN BEHARI DAS VS	Mac/0000096/2018 // 1ST M. A.C.T.,JAJPUR(Jajapur) Mac/0000069/2017
104	D-MACA/38746/2024 MACA/1002/2024	M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS SARAT CHANDRA BISWAL	BIBEKANANDA UDGATA VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000055/2020
105	D-MACA/41782/2024 MACA/1003/2024	AHALYA NAYAK@DEI VS PANCHU PRADHAN	KABIRAJ PRADHAN VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000230/2009
106	D-RSA/41407/2024 RSA/348/2024	SATYANARAYAN MOHANTY VS DHIRENDRA KUMAR MOHANTY	DAYANANDA MOHAPATRA VS	// ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) RFA/0000078/2017
107	D-RSA/38038/2024 RSA/349/2024	SUSANT KUMAR PASAYAT VS ABHAY KUMAR PASAYAT	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) RFA/0000049/2019
108	D-TRP(C)/41365/2024 TRP(C)/306/2024	KINTALI DHANA LAXMI VS KINTALI SANTOSH KUMAR	DIGAMBAR SETHI VS	// JUDGE FAMILY COURT,RAYAGADA(Raipur) CP/0000068/2024
109	D-TRPCRL/29040/2024 TRPCRL/86/2024	RAMESH CHANDRA JENA VS STATE OF ODISHA	JAYADEBA BEHERA VS	DASARATHPUR /207 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0002797/2023
110	D-TRPCRL/29429/2024 TRPCRL/87/2024	AMULYA KUMAR SAMAL VS BHARAT KUMAR SAMAL	BRAHMANANDA TRIPATHY VS	BALICHANDRAPUR /83 /2010 J.M.F.C.,CHANDIKHOLE(Jajapur) GR/0000479/2010
111	D-WA/41491/2024 WA/2659/2024	STATE OF ODISHA VS AMARESH BEHERA	SASWAT DAS, A.G.A. VS	// () //
112	D-WA/41493/2024 WA/2660/2024	STATE OF ODISHA VS PRASANTA KUMAR MISHRA	SURYA NARAYAN PATANAIAK, A.G.A. VS	// () //
113	D-WA/41508/2024 WA/2661/2024	STATE OF ODISHA VS ANURADHA RAO	DEBASIS MOHAPATRA, A.S.C. VS	// () //

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114	D-WA/41490/2024 WA/2662/2024	STATE OF ODISHA VS JYOTISMITA PARIDA	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
115	D-WA/41295/2024 WA/2663/2024	CHINMAYA KUMAR GARANAİK VS UNION OF INDIA	KHIROD KUMAR PANIGRAHI VS	// 0 //
116	D-WA/41492/2024 WA/2664/2024	STATE OF ODISHA VS PURNA CHANDRA DASH	SURYA NARAYAN PATANAİK, A.G.A. VS	// 0 //
117	D-WA/40708/2024 WA/2665/2024	RAMESH CHANDRA CHAKRABORTY VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, OSRTC, PARIBAHAN BHAWAN, ODISHA, BHUBANESWAR,	SATYABRATA MOHANTY VS	// 0 //
118	D-WA/41565/2024 WA/2666/2024	STATE OF ODISHA VS PRADEEP KUMAR DASH	PURNA CHANDRA DAS, A.S.C. VS	// 0 //
119	D-WA/41569/2024 WA/2667/2024	STATE OF ODISHA VS RADHANATH MOHANTY	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
120	D-WA/35727/2024 WA/2668/2024	RASHMI SAMANTRAY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
121	D-WA/41570/2024 WA/2669/2024	STATE OF ODISHA VS SIBANARAYAN SATAPATHY	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
122	D-WA/41571/2024 WA/2670/2024	STATE OF ODISHA VS BRAJA BANDHU PRADHAN	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
123	D-WA/41573/2024 WA/2671/2024	STATE OF ODISHA VS GHASI RAM SATAPATHY	LALATENDU SAMANTRAY, A.G.A. VS	// 0 //
124	D-WA/40980/2024 WA/2672/2024	STATE OF ODISHA VS JAMINI PATEL	PURNA CHANDRA DAS, A.S.C. VS	// 0 //
125	D-WA/41592/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	//

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	WA/2673/2024	VS MANAGING COMMITTEE OF DUDHIANALI HIGH SCHOOL, DUDHIANALI	VS	0 //
126	D-WA/41598/2024 WA/2674/2024	STATE OF ODISHA VS LILABATI BISWAL	ABHAYA KUMAR SHARMA,A.G.A VS	// 0 //
127	D-WA/40981/2024 WA/2675/2024	STATE OF ODISHA VS PRATAP CHANDRA PADHY	AJAYA KUMAR NANDA, A.G.A. VS	// 0 //
128	D-WA/40982/2024 WA/2676/2024	STATE OF ODISHA VS PRABHAT KUMAR BEURA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
129	D-WA/40985/2024 WA/2677/2024	STATE OF ODISHA VS SARAT KUMAR PARIDA	SURYA NARAYAN PATANAIAK, A.G.A. VS	// 0 //
130	D-WP(C)/38000/2024 WP(C)/24562/2024	ASHOK KUMAR MALLIK VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
131	D-WP(C)/38024/2024 WP(C)/24563/2024	SAROJA KANTA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
132	D-WP(C)/38046/2024 WP(C)/24564/2024	SUJATA TRIPATHY VS THE COLLECTOR, PURI	TRILOCHAN PANIGRAHI VS	// 0 //
133	D-WP(C)/39328/2024 WP(C)/24565/2024	PRABHAT KUMAR CHOUDHURY VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
134	D-WP(C)/39985/2024 WP(C)/24566/2024	PURNA CHANRA PARIDA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
135	D-WP(C)/37039/2024 WP(C)/24567/2024	LALATENDU SWAIN VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// 0 //
136	D-WP(C)/40439/2024 WP(C)/24568/2024	KASINATH SAHU VS	PRADEEP KUMAR MAHAPATRA VS	// 0

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137	D-WP(C)/41539/2024 WP(C)/24569/2024	STATE OF ODISHA MITALI MADHUMITA MALLICK VS MR.TAPOMAYA PATTANAYAK	SURYA KANTA PARHI VS	// // ()
138	D-WP(C)/41575/2024 WP(C)/24570/2024	BIRABARA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()
139	D-WP(C)/38223/2024 WP(C)/24571/2024	PURUSOTAM DAKUA VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// ()
140	D-WP(C)/41577/2024 WP(C)/24572/2024	BATAKRISHNA DORA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()
141	D-WP(C)/41579/2024 WP(C)/24573/2024	PRAFULLA KUMAR MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()
142	D-WP(C)/41681/2024 WP(C)/24574/2024	DR. SUJATA DASH VS STATE OF ODISHA	ISHWAR MOHANTY VS	// ()
143	D-WP(C)/40924/2024 WP(C)/24575/2024	M/S. KANDOI FINANCE PVT. LTD., CUTTACK VS M/S. INDIAN OIL CORPORATION LTD.	BIBHUTI KESHARI BISWAL VS	// ()
144	D-WP(C)/41144/2024 WP(C)/24576/2024	DAMAYANTI PRUSTY VS BRANCH MANAGER, ODISHA GRAMYA BANK, BARIPADA BRANCH	BIBHUTI BHUSAN NANDA VS	// ()
145	D-WP(C)/41123/2024 WP(C)/24577/2024	MD. MOOSA WARSI VS STATE OF ODISHA	SAIBRATA RATH VS	// ()
146	D-WP(C)/41454/2024 WP(C)/24578/2024	HARISH CHANDRA BASANTIA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// ()
147	D-WP(C)/40244/2024 WP(C)/24579/2024	EXECUTIVE ENGINEER (ELECT.), TPWODL, RAJGANGPUR, SUNDERGARH VS M/S.SATGURU METALS AND POWER PVT. LTD.,SUNDERGARH	PRASANTA KUMAR TRIPATHY VS	// ()

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148	D-WP(C)/41306/2024 WP(C)/24580/2024	MATHURA SOREN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
149	D-WP(C)/33169/2024 WP(C)/24581/2024	SUDAM SETH VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
150	D-WP(C)/41132/2024 WP(C)/24582/2024	PRITILATA MOHAPATRA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
151	D-WP(C)/33171/2024 WP(C)/24583/2024	RUDRAJIT SAMANTARAY VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
152	D-WP(C)/33172/2024 WP(C)/24584/2024	SIMANTINI NANDA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
153	D-WP(C)/41307/2024 WP(C)/24585/2024	LAKSHIRAM MURMU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
154	D-WP(C)/34488/2024 WP(C)/24586/2024	BIRAKISHORE MOHAPATRA VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
155	D-WP(C)/40664/2024 WP(C)/24587/2024	SUBASH CHANDRA SUBUDHI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
156	D-WP(C)/40961/2024 WP(C)/24588/2024	KUMUD CHANDRA DHURUA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
157	D-WP(C)/41170/2024 WP(C)/24589/2024	SANDHYARANI PALLAURI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
158	D-WP(C)/41325/2024 WP(C)/24590/2024	DEBASISH SWAIN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
159	D-WP(C)/35365/2024	PRASANTA KUMAR BEHERA	KANANBALA ROY CHOUDHURY	//

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	WP(C)/24591/2024	VS STATE OF ORISSA	VS	0 //
160	D-WP(C)/41112/2024 WP(C)/24592/2024	JUGAL KISHORE KHATUA VS MANAGER, WOMEN MICRO CREDIT COOPERATIVE LIMITED, KENDRAPARA.	BANSHIDHAR BAUG VS	// 0 //
161	D-WP(C)/41408/2024 WP(C)/24593/2024	TRINATH BEHERA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
162	D-WP(C)/41608/2024 WP(C)/24594/2024	PRATIMA MOHANTY VS THE CHAIRMAN, STATE BANK OF INDIA, MUMBAI	DEBASIS PANIGRAHI VS	// 0 //
163	D-WP(C)/41171/2024 WP(C)/24595/2024	NAMITA SUDUAL VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
164	D-WP(C)/41022/2024 WP(C)/24596/2024	MADHABA CHANDRA PRADHAN VS THE TAHASILDAR, BARAMBA	NIRAJ KUMAR SETHI VS	// 0 //
165	D-WP(C)/41089/2024 WP(C)/24597/2024	RABINDRA KUMAR SAHOO VS ARATI SINGH	NIRANJAN LENKA VS	// 0 //
166	D-WP(C)/41469/2024 WP(C)/24598/2024	PRADEEP KUMAR BINDHANI VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
167	D-WP(C)/41159/2024 WP(C)/24599/2024	P.SUBASH CHANDRA PATRO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
168	D-WP(C)/41113/2024 WP(C)/24600/2024	HARSHABATI PADHI @ HORSOBATI PADHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
169	D-WP(C)/39426/2024 WP(C)/24601/2024	SURENDRA KUMAR MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
170	D-WP(C)/41173/2024 WP(C)/24602/2024	BANDANA JENA VS	LAXMIKANTA MOHANTY VS	// 0

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171	D-WP(C)/41261/2024 WP(C)/24603/2024	STATE OF ORISSA AMAR KUMAR BEHERA VS	NIRANJAN NAYAK VS	// // ()
172	D-WP(C)/41175/2024 WP(C)/24604/2024	STATE OF ODISHA KUNUBABU GARTIA VS	BHARAT BHUSAN ROUSTRAY VS	// // ()
173	D-WP(C)/38686/2024 WP(C)/24605/2024	STATE OF ORISSA DINDAYAL SHAH VS	SUBHAM SHARMA VS	// // ()
174	D-WP(C)/41449/2024 WP(C)/24606/2024	STATE OF ODISHA ANANYA SAMAL VS	MANORANJAN MUDULI VS	// // ()
175	D-WP(C)/41639/2024 WP(C)/24607/2024	STATE OF ODISHA RAGHUNATH NAYAK VS	UPENDRA KUMAR SAMAL VS	// // ()
176	D-WP(C)/34474/2024 WP(C)/24608/2024	STATE OF ODISHA SASMITA PANDA VS	IQBAL SHABIA VS	// // ()
177	D-WP(C)/38134/2024 WP(C)/24609/2024	STATE OF ODISHA CHAHAT BEHERA VS	SADASIVA PATRA (1) VS	// // ()
178	D-WP(C)/41481/2024 WP(C)/24610/2024	STATE OF ODISHA LINGARAJ LENKA AND BROTHERS, PARADEEP VS	KSHIROD KUMAR ROUT VS	// // ()
179	D-WP(C)/41687/2024 WP(C)/24611/2024	THE INDIAN OIL CORPORATION LTD., MUMBAI KRISH COAL MOVER, JHARSUGUDA VS	BRAJA MOHAN SARANGI VS	// // ()
180	D-WP(C)/41921/2024 WP(C)/24612/2024	STATE OF ODISHA GANGADHAR MACHHUA VS	BISWAJIT NAYAK VS	// // ()
181	D-WP(C)/41689/2024 WP(C)/24613/2024	UNION OF INDIA KRISH COAL MOVER, JHARSUGUDA VS	BRAJA MOHAN SARANGI VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/41694/2024 WP(C)/24614/2024	SANJAY KUMAR SAMANTARA VS STATE OF ODISHA	PALLAVI MOHANTY VS	// 0 //
183	D-WP(C)/41929/2024 WP(C)/24615/2024	SURAJ KUMAR JENA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
184	D-WP(C)/41933/2024 WP(C)/24616/2024	JAGABANDHU JENA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
185	D-WP(C)/41186/2024 WP(C)/24617/2024	JAYANTI SARAKA VS DISTRICT COLLECTOR-CUM-DISTRICT ELECTION OFFICER, RAYAGADA	GHANASHYAM DASH VS	// 0 //
186	D-WP(C)/41926/2024 WP(C)/24618/2024	AJAY BEHERA VS UNION OF INDIA	BISWAJIT NAYAK VS	// 0 //
187	D-WP(C)/41222/2024 WP(C)/24619/2024	SIBANARAYAN MAJHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
188	D-WP(C)/41553/2024 WP(C)/24620/2024	PRAHALAD SAHOO VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
189	D-WP(C)/41580/2024 WP(C)/24621/2024	PURUSOTTAM PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
190	D-WP(C)/40834/2024 WP(C)/24622/2024	NARENDRA KUMAR MISHAL VS UNION OF INDIA	DR. SIMANCHALLA RANJIT VS	// 0 //
191	D-WP(C)/41311/2024 WP(C)/24623/2024	MANAMOHAN BHOI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
192	D-WP(C)/41256/2024 WP(C)/24624/2024	SUSANTA KUMAR NAYAK VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
193	D-WP(C)/41923/2024	RAMESH BARIK	BISWAJIT NAYAK	//

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	WP(C)/24625/2024	VS UNION OF INDIA	VS	0 //
194	D-WP(C)/41116/2024 WP(C)/24626/2024	DR.DURGADATTA JANI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
195	D-WP(C)/41309/2024 WP(C)/24627/2024	RAJA RAO BADISETHY VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
196	D-WP(C)/41651/2024 WP(C)/24628/2024	NABAKRUSHNA MAHAPATRA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
197	D-WP(C)/41930/2024 WP(C)/24629/2024	NIMEIN SETHY VS UNION OF INDIA	BISWAJIT NAYAK VS	// 0 //
198	D-WP(C)/38229/2024 WP(C)/24630/2024	TARINI CHARANA PRADHAN VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
199	D-WP(C)/41748/2024 WP(C)/24631/2024	M/S JASODA NURSING SCHOOL, SONEPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
200	D-WP(C)/41932/2024 WP(C)/24632/2024	GITANJALI SAHU VS UNION OF INDIA	BISWAJIT NAYAK VS	// 0 //
201	D-WP(C)/41310/2024 WP(C)/24633/2024	LINGARAJ SAHU VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
202	D-WP(C)/41148/2024 WP(C)/24634/2024	PRAKASH CHANDRA SETHI VS CHIEF GENERAL MANAGER, STATE BANK OF INDIA, BBSR CIRCLE	SAIBRATA RATH VS	// 0 //
203	D-WP(C)/41281/2024 WP(C)/24635/2024	BIBHASINI DAS VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
204	D-WP(C)/42045/2024 WP(C)/24636/2024	LITU BEHERA VS	SIDHESWAR MALLIK VS	// 0

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205	D-WP(C)/41934/2024 WP(C)/24637/2024	STATE OF ODISHA NETA MALLICK VS UNION OF INDIA	BISWAJIT NAYAK VS	// // 0 //
206	D-WP(C)/41263/2024 WP(C)/24638/2024	ANSUMAN DAS VS ANJANA MOHANTY	SAMIR KUMAR MISHRA VS	// 0 //
207	D-WP(C)/38354/2024 WP(C)/24639/2024	SABITA BEHERA VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
208	D-WP(C)/41695/2024 WP(C)/24640/2024	KRISH COAL MOVER, JHARSUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
209	D-WP(C)/41270/2024 WP(C)/24641/2024	LAKSHMI BAURI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
210	D-WP(C)/41314/2024 WP(C)/24642/2024	MAYADHAR SAHU VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
211	D-WP(C)/41916/2024 WP(C)/24643/2024	RABI PRADHAN VS UNION OF INDIA	BISWAJIT NAYAK VS	// 0 //
212	D-WP(C)/41513/2024 WP(C)/24644/2024	MOHAN CHANDRA MALLICK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
213	D-WP(C)/41790/2024 WP(C)/24645/2024	GOBINDA CHANDRA DAS VS STATE OF ODISHA	SANJIB KUMAR KHANDAYATRAY VS	// 0 //
214	D-WP(C)/40145/2024 WP(C)/24646/2024	SUKANTA CHANDRA ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
215	D-WP(C)/41322/2024 WP(C)/24647/2024	BASUDEV DASH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //

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216	D-WP(C)/41938/2024 WP(C)/24648/2024	AMIT KUMAR DAS VS UNION OF INDIA	BISWAJIT NAYAK VS	// 0 //
217	D-WP(C)/38357/2024 WP(C)/24649/2024	GANESH BEHERA VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
218	D-WP(C)/40037/2024 WP(C)/24650/2024	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	DURGA PRASAD SANGRAMJIT MALLICK VS	// 0 //
219	D-WP(C)/41122/2024 WP(C)/24651/2024	RANJAN KUMAR SINGH VS AUTHORIZED OFFICER, ICICI BANKLTD., BBSR.	MANAS KUMAR CHAND VS	// 0 //
220	D-WP(C)/41442/2024 WP(C)/24652/2024	NABIN PRADHAN VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
221	D-WP(C)/41943/2024 WP(C)/24653/2024	LALMAN @ LAL MOHAN PATRA VS UNION OF INDIA	BISWAJIT NAYAK VS	// 0 //
222	D-WP(C)/39874/2024 WP(C)/24654/2024	SATYABRATA PADHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
223	D-WP(C)/40490/2024 WP(C)/24655/2024	BIKARTAN SAHU VS GOVT OF ODISHA S.T. AND S.C DEVELOPMENT, M AND BCW DEPT, KHURDA	DEBENDRA NATH MISRA VS	// 0 //
224	D-WP(C)/41818/2024 WP(C)/24656/2024	EPARI SUSHMA VS MINISTRY OF HEALTH AND FAMILY WELFARE	SOUMYA SEKHAR PARIDA VS	// 0 //
225	D-WP(C)/41572/2024 WP(C)/24657/2024	HRUSHIKESH MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
226	D-WP(C)/41496/2024 WP(C)/24658/2024	M/S. VISION INSTITUTE OF MEDICAL SCIENCE AND RESERACH, GOPALPUR, CUTTA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
227	D-WP(C)/41840/2024	JITENDRA KUMAR SAHOO		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24659/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/40101/2024 WP(C)/24660/2024	SURENDRA SETHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
229	D-WP(C)/41756/2024 WP(C)/24661/2024	RANKA DEHURI VS STATE OF ODISHA	ER. DEBASHISHA HOTA VS	// 0 //
230	D-WP(C)/41899/2024 WP(C)/24662/2024	SANJAYA KUMAR MAHANTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
231	D-WP(C)/41446/2024 WP(C)/24663/2024	RABINDRA KUMAR DEY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
232	D-WP(C)/41528/2024 WP(C)/24664/2024	DEV DURLAV KAR VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// 0 //
233	D-WP(C)/40852/2024 WP(C)/24665/2024	CHITTARANJAN MISHRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
234	D-WP(C)/41918/2024 WP(C)/24666/2024	NIRAKARA MISHRA VS UNION OF INDIA	BISWAJIT NAYAK VS	// 0 //
235	D-WP(C)/41466/2024 WP(C)/24667/2024	SHREE EQUIPMENT AND ENGINEERS VS NEW INDIA ASSURANCE COMPANY LIMITED	DEBAPRASAD MISHRA VS	// 0 //
236	D-WP(C)/41766/2024 WP(C)/24668/2024	NALCO NAGAR REGIONAL COLLEGE @ NALCONAGAR REGIONAL HIGHER SECONDARY SCHOOL VS DEPUTY DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION, BBSR	DEBASIS KROHNA MOHANTY VS	// 0 //
237	D-WP(C)/41623/2024 WP(C)/24669/2024	AVILASH MOHAPATRA VS STATE OF ODISHA	SWARUP RANJAN SINGH SAMANTA VS	// 0 //
238	D-WP(C)/34337/2024 WP(C)/24670/2024	DEBENDRA KUMAR PANDA VS	BIKRAM KESHARI SAHOO VS	// 0

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239	D-WP(C)/41648/2024 WP(C)/24671/2024	STATE OF ODISHA KULAMANI JENA VS	MANOJ KUMAR PATI VS	// // ()
240	D-WP(C)/35756/2024 WP(C)/24672/2024	STATE OF ODISHA NARAYAN CHANDRA BEHERA VS	HEMANT KUMAR MUND VS	// // ()
241	D-WP(C)/41649/2024 WP(C)/24673/2024	STATE OF ODISHA KULAMANI JENA VS	MANOJ KUMAR PATI VS	// // ()
242	D-WP(C)/41126/2024 WP(C)/24674/2024	STATE OF ODISHA BHABAMANI PANDA VS	DR. BINODA KUMAR MISHRA VS	// // ()
243	D-WP(C)/41877/2024 WP(C)/24675/2024	UNION OF INDIA RAMAKANTA MOHANTY VS	MANAS RANJAN KHATUA VS	// // ()
244	D-ABLAPL/29049/2024 ABLAPL/10931/2024	PRESIDENT, GRIEVANCE REDRESSAL FORUM, CUTTACK BHASKAR SETHY VS	BHARAT JALLI VS	// // ()
245	D-ABLAPL/26096/2024 ABLAPL/10932/2024	STATE OF ODISHA SADHU BAG VS	SUSANTA KUMAR TRIPATHY VS	// // ()
246	D-ABLAPL/29346/2024 ABLAPL/10933/2024	STATE OF ODISHA ARUN KUMAR SAHOO VS	MANOJ KUMAR MALLICK VS	// // ()
247	D-ABLAPL/26340/2024 ABLAPL/10934/2024	STATE OF ODISHA BUNTY NAG VS	MANORANJAN PADHY VS	// // ()
248	D-ABLAPL/26361/2024 ABLAPL/10935/2024	STATE OF ODISHA RAJ KUMAR BEHERA VS	MANORANJAN PADHY VS	// // ()
249	D-ABLAPL/29365/2024 ABLAPL/10936/2024	STATE OF ODISHA SANJAY KUMAR PRADHAN VS	NISHIKANTA MISHRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/26349/2024 ABLAPL/10937/2024	S.K BASIR VS STATE OF ODISHA	MANORANJAN PADHY VS	PAPADAHANDI /76 /2019 () //
251	D-ABLAPL/28152/2024 ABLAPL/10938/2024	HEMANTA CHHATIA @ TUNA VS STATE OF ODISHA	NIRANJAN LENKA VS	UDALA /66 /2017 () //
252	D-ABLAPL/28421/2024 ABLAPL/10939/2024	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	PAIKMAL /210 /2024 () //
253	D-ABLAPL/28905/2024 ABLAPL/10940/2024	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	BADAGODA P.S. /397 /2024 () //
254	D-ABLAPL/29628/2024 ABLAPL/10941/2024	BIBHUDANANDA MISHRA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	/ /0 () //
255	D-ABLAPL/27491/2024 ABLAPL/10942/2024	DINABANDHU BALA @ DINABANDHU BAL VS STATE OF ODISHA	GOURAV MOHANTY VS	KHAIRA /58 /2024 () //
256	D-ABLAPL/28162/2024 ABLAPL/10943/2024	AJAY KUMAR SETH @ AJU VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	PAIKMAL /207 /2024 () //